

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 59/ 271(e)/ NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018**

Name of the Company: Ravindra Gupta  
V/s.  
Shree Balaji Dyeing and Printing Mill  
Pvt. Ltd & Ors.

Section of the Companies Act: Section 271(1)(e) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

Advocate Mr. Ayan Patel on behalf of Mr. Sandeep Jalan is present for the Petitioner. None for the Respondents.

The Learned Advocate Mr. Ayan Patel requested for time on behalf of Advocate on record appearing for the Petitioner as he is out of station.

Prayer is allowed.

List the matter on 30.07.2018

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**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 3rd day of July, 2017.